

2024
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE
NOTIFICATION

No. 8084-R (R&M)

Dated, the 4th day of September, 2024

In furtherance of the Employment Notification No. 02-R/ARCR/HCOS/2021 dated 17.09.2021 and in continuation of the merit-wise result vide Notification No. 7088-R(R&M) dated 14.08.2024, regarding filling up of **14 (Fourteen)** vacancies under various categories for the post of **Assistant Registrar (Court Recording), High Court, Original Side, Calcutta**, the following lists are published for general information.

List – A: This list (*List A-1 to A-9*) shows the names of the candidates (category wise) selected for appointment to the post of **Assistant Registrar (Court Recording), High Court, Original Side, Calcutta**, as per extant Rules.

LIST – A

Category wise lists of selected candidates for their appointment to the post of Assistant Registrar (Court Recording), High Court, Original Side Calcutta, as per extant Rules.

(List – A – 1)
Category – Unreserved
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	355	Kapil Bairagya	UR	1 st

(List – A – 2)
Category – Unreserved (EC)
(Declared Vacancy – 04)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category
		No one found suitable	

(List – A – 3)
Category – Unreserved (Persons with Disabilities having Blindness/Low Vision)
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category
		No one found suitable	

(List – A – 4)
Category – Scheduled Caste
(Declared Vacancy – 02)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	408	Jhulik Malik	SC	21 st
2.	341	Dibbendu Bain	SC	29 th

(List – A – 5)
Category – Scheduled Caste (EC)
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	282	Gita Biswas	SC (EC)	36 th

(List – A – 6)
Category – Scheduled Tribe
(Declared Vacancy – 02)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	339	Ranita Das (Barua)	ST	120 th
2	095	Subhas Mandi	ST	137 th

(List – A – 7)
Category – OBC – A
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	127	Sk. Arsad	OBC – A	7 th

(List – A – 8)
Category – OBC – A (EC)
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	337	Shamim Akhtar	OBC – A (EC)	28 th

(List – A – 9)
Category – OBC – B (EC)
(Declared Vacancy – 01)

Sl. No.	Roll No. (ARCR/HCOS/2023/..)	Name of the candidate	Category	Rank in the merit list
1.	390	Sudipta Seal	OBC – B (EC)	14th

The combined merit list, excluding the names of the candidates who have secured place in the above category wise select list, shall be treated as a panel which shall remain valid for 1 (one) year from the date of issuance of this notification. In case of non-acceptance of offer of appointment by any selected candidate/s of any category, candidate/s belonging to such category/categories in the panel shall be offered appointment to the post in order of merit.

Issuance of offer letter in favour of the category wise selected candidates shall follow in due course. The appointment shall be guided by extant Rules.

The 4th September, 2024

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta